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NOTIFICATION
(INCOME-TAX)

No. 6974 (F.No.197/35/83-IT(AI)): In exercise of the powers conferred by sub-clause (iv) of clause (23C) of Section 10 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Raja Rammohun Roy Library Foundation, Calcutta" for the purpose of the said section for the period covered by the assessment years 1984-85 to 1987-88.

P. Saxena
(P. SAXENA)

DEPUTY SECRETARY TO THE GOVERNMENT OF INDIA

To
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